?

Setting up of a Coal Corporation in Madhya Pradesh

Written Answers

*143. SHRI SAWAISINGH SISODIA : Will the Minister of STEEL AND MINES be pleased to state :

(a) what is the quantity of coal produced in Madhya Pradesh; and

(b) whether any coal Corporation is proposed to be set up in that State under the aegis of the Central/State Government; and

(c) if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI K.D. MALAVIYA) : (a) The quantity of coal produced in Madhya Pradesh during 1973-74 was of the order of 15 million tonnes.

(b) No, Sir.

(c) Does not arise.

Policy on Export of Metals

*144. SHRI J. S. ANAND : Will the minister of STEEL AND MINES be pleased to refer to the answer to Starred Question 636 given in the Rajya Sabha on 22nd March, 1974 and state :

(a) whether Government have taken final decision about the ore export policy to conserve metals for the country's requirements; and

(b) if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA) : (a) & (b) The export policy in regard to ores is kept continuously under review. Export of metallic ores with the exception of iron ore is allowed on a restricted basis taking into consideration the indigenous requirements, Export of iron ore is allowed from deposits not linked to any steel plant.

Indian Consulates in Bangladesh and Bangladesh Consulates in India

*145. SHRI SAL1L KUMAR GAN-GULI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Bangladesh consulates with their locations in India; and

(b) the number of Indian consulates with their locations in Bangladesh ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) Besides the consular Wing attached to the High Commission in New Delhi, Bangladesh has a Deputy High Commission in Calcutta, which also performs consular functions.

(b) Besides the Consular Wing attached to our High Commission at Dacca, we have an Assistant High Commission at Chittagong, which also performs Consular functions.

Provident Fund of M/S. Bata Shoe Co. Private Ltd.

*146. SHRI KALYAN ROY : SHRI DHARAMCHAND JAIN :

Will the Minister of LABOUR be pleased to refer to the answer to Unstarred Question 292 given in the Rajya Sabha on the 4th may, 1973 and state :

(a) whether Government have since investigated into the irregularities in the administration of the Provident Fund of M/s. Bata Shoe Co Private Ltd.

(b) if so, what are the deteils thereof; and

(c) if not, what are the reasons for the delay

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY) : (a) to (c) Investigation is yet to be completed. An inspection of the books of accounts and other documents of the company under section 209 (4) of the companies Act, 1956 has since been ordered by the Department of Company Affairs.

Transformer Factory at Jhansi

◆147. SHRIMATI SUMITRA G. KULKARNI : SHRIMATI SUSHILA SHANKAR AD1VAREKAR : SHRIMATI RUTHNABA! SREENIVASA RAO

Will the Minister of HEAVY INDUSTRY be pleased to refer to the answer to Starred Question 626 given in the Rajya Sabha on the 22nd March, 1974 and state :

(a) at which level the decision to instal the transformer unit at Jhansi was finally taken ;

(b) when the feasibility report was prepared and submitted to the Public Investment Board